

CENTRAL ADMINISTRATIVE TRIBUNAL, CALCUTTA BENCH
KOLKATA

LIBRARY

O.A.No.350/01264/2014

Date of Order : 24-09-2015

Present : **Hon'ble Mr Justice G. Rajasuria, Judicial Member**
Hon'ble Ms Jaya Das Gupta, Administrative Member

BHRIGU NATH PROSAD YADAV

.....Applicant

-Versus-

E. RAILWAY

.....Respondents

For the applicants : Mr. C. Sinha, Counsel
For the respondents : None

ORDER (ORAL)

JUSTICE G.RAJASURIA, JM,

Heard learned counsel for the applicant. This O.A has been filed seeking the following reliefs :

"8.(a) To direct the respondents to grant the benefit of safety related retirement scheme circulated by Railway Board vide RBE 4 of 2004 and also vide noticed dated 27.03.2012 issued by Divisional Railway Manager, Eastern Railway, Asansol and considered the case of the applicant for voluntary retirement under the said scheme with all consequential benefits.
(b) Any other order or orders as the Hon'ble Tribunal deems fit and proper."

2. The learned counsel for the applicant would echo the grievance of the applicant to the effect that his representation for availing the Largess Scheme was not considered yet. 3. Hence without deciding the case on merit we would like to issue the following direction :

The Railway authority concerned shall consider the representations dated 25.5.2012 and 20.11.2012 of the applicant on merits within a period of 2 months from the date of receipt of a copy of this order and communicate the result thereof to the applicant immediately thereafter.

O.A is accordingly disposed of. No costs.

(JAYA DAS GUPTA)
ADMINISTRATIVE MEMBER

(G. RAJASURIA)
JUDICIAL MEMBER

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